

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 19 of 2020

In the matter of:

Chander Verma

....Appellant

Vs.

Continental Construction Ltd. & Ors.

....Respondents

Present

For Appellant: Mr. Chandan Dutta, Mr. Jeevesh Nagrath & Mr. Prabhat Kumar Rai, Advocates.

For Respondents: Mr. Saurabh Kalia, For R-3 & 4.

Mr. Swapnil Gupta & Mr. Rudrajit Ghosh, For R-5.

ORDER
(Virtual Mode)

11.02.2021: Due to paucity of time the matter could not be taken up. Let the matter be fixed on **24th February, 2021** for '**Hearing**'. Interim Order be continue till next date of hearing.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

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